

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236 - IA/999(AHM)2022
in
CP(IB) 102 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Harmony Multimedia Pvt Ltd
V/s
Betain Career Institute Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.
For the Respondent :

ORDER

IA/999(AHM)2022

Reply is not received from RoC. Applicant is directed to issue notice upon RoC.

List for further consideration on 19.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)